

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 337 OF 2017**

**Dated: 9<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Sudha Agro Oils and Chemical Industries Ltd. & Ors. ... Appellant(s)  
Vs.  
Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. Gautam Prabhakar for R-3

**ORDER**

Mr. Gautam Prabhakar, learned counsel undertakes to file vakalatnama on behalf of Respondent No.2 within two weeks. Learned counsel for Respondent Nos. 2 and 3 seeks four weeks more time to file reply. He may take steps to file the same on or before 07.02.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter. .

List the matter on **13.03.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**